

NATIONAL COMPANY LAW TRIBUNAL

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AMARAVATI BENCH  
(Video Conference)

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.01.2021 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 95/9/AMR/2020
NAME OF THE COMPANY	Vijay Nirman Company Pvt Ltd
NAME OF THE PETITIONER(S)	Infraprime Logistics Tech Pvt Ltd
NAME OF THE RESPONDENT(S)	Vijay Nirman Company Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Mr. Ram Babu, Advocate undertakes to file vakalat. Time is granted for filing counter. List the matter for further consideration on 08.02.2021.

  
MEMBER JUDICIAL

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